THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Four.

- (b) Two.
- (c) The Sreshtha Co-operative House Building Society is one of those Societies which either did not accept the offer of land or failed to deposit the first instalment of premium with the Delhi Administration in 1966. On a representation made by such Societies, it is proposed to consider their claim for land after the cases of the Societies, who had already paid the premium, are finalised. It is, therefore, not possible to say at this stage whether land will be allotted to Sreshtha Gooperative House Building Society and, if so, where and when.

## DEVELOPMENT OF HAUZRANI VILLAGE IN SOUTH E)ELHI.

- 95. SHRI E. M. SANGMA: Wil<sup>1</sup> the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred question No. 1391 given in the Rajya Sabha on the 24th December, 1968 and state:
- (a) whether any progress has since been made in the preparation of the development plans for the urbanised village Hauzrani; and
  - (b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY\* PLANNING AND WORKS, HOUSING AND URBAN \* DEVELOPMENT (SHRI B. S. MURTHY): (a) A draft development plan of the village has since been prepared.

(b) Does not arise.

राजस्थान सरकार के ओवर ड्राक्ट 96. श्री सुन्दर सिंह भंडारी : श्री जगदीश प्रसाद माथुर :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि:

(क) राजस्थान सरकार को 1968-69 तथा 1969-70 के वर्षों में कितनी

धनराणि के अनिधकृत ओवरड्राफ्ट दिये गये; और

(ख) ओवर ड्राप्टों की उक्त घनराशि की वसूली के लिये नियमों के अधीन राज्य सरकार को किन-किन तारीखों को नोटिस जारी किये गये?

## t [RAJASTHAN GOVERNMENT OVERDRAFTS

96. SHRI SUNDAR SINGH BHAN DARI: SHRI JAGDISH PRASAD MATUHR:

Will the PRIME MINISTER be pleased to state :

- (a) the amount of unauthorised overdrafts drawn by the Government of Rajasthan during the years 1968-69 and 1969-70; and
- (b) the dates on which notices were issued to the State Government under the rules for the recovery of the said amount of overdrafts?]

ग्(THE MINISTER OF STATE IN THE वित्त मंत्रालय में राज्य मंत्री (श्री० पी० सी सेठी): (क) जमा से ज्यादा निकाली जानेवाली रकमें, विभिन्न कारणों से, दिन प्रति-दिन घटती-बढ़ती रहती हैं। राजस्थान सरकार द्वारा जमा से ज्यादा निकाली गयी रकम 1968−69 के अन्त में 32.27 करोड़ रुपया और 1969−70 के अन्त में 21.98 करोड़ रुपया थीं।

(ख) 1968-69 और 1969-70 में रिजर्व बैंक ने, राजस्थान सरकार को उसके द्वारा जमा से ज्यादा ली गयी रकमों की वापसी करने के लिए 8 मई, 1968, 17 जुलाई, 1968, 15 नवम्बर, 1968 और 12 अप्रेल, 1969 को नोटिस दिये थे। राज्य सरकार ने जमा से ज्यादा कितनी रकमें ली थीं उनको उसने नोटिसों की अवधिबों के बन्दर चुका दिया। MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Overdrafts fluctuate from day to

MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Overdrafts fluctuate from day to day due to various factors. Rajasthan Government's overdraft at the